



From:

Registrar General,
High Court of Uttarakhand,
Nainital.

To,

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
7. Legal Advisor to H.E. the Government of Uttarakhand, Dehradun.
8. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
9. Principal Judge, Family Court, Dehradun and Judges, Family Court of State Judiciary.
10. Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
13. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, Distt. Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
17. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.
18. Chairman, Permanent Lok Adalat, Dehradun, Hardwar, Nainital and U.S. Nagar.

C.L. No. 02 /UHC/Admin.A/2018

Dated: February 17, 2018.

Subject: Nomination of Administrative Judge(s).

Sir,

In supersession of earlier Circular Letters on the subject noted above, I have to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge Incharge of the District(s) shown against their names in the list given below with immediate effect.

1. Hon'ble Mr. Justice Rajiv Sharma - Dehradun and Uttarkashi
2. Hon'ble Mr. Justice V.K. Bist - Hardwar and Almora
3. Hon'ble Mr. Justice Sudhanshu Dhulia - Udham Singh Nagar and Champawat
4. Hon'ble Mr. Justice Alok Singh - Nainital and Bageshwar
5. Hon'ble Mr. Justice Lok Pal Singh - Chamoli and Tehri Garhwal
6. Hon'ble Mr. Justice Manoj Kumar Tiwari - Pauri Garhwal and Rudraprayag
7. Hon'ble Mr. Justice Sharad Kumar Sharma - Pithoragarh

You are therefore, informed accordingly.

Yours sincerely,

(Narendra Dutt)

No. 576 /I-d-2/Admin.A/2005

Dated: February 17, 2018.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. P.S. to Registrar General.
4. All the Registrars of the Court.
5. Joint/ Deputy/ Assistant Registrars & Section Officers of the Court.
6. I/c N.I.C., High Court of Uttarakhand, Nainital with request to upload it on the Website of Hon'ble the High Court.

Registrar General